

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:965

ANSWERED ON:04.03.2013

ESTABLISHMENT OF NEW TRANSPORT AUTHORITY

Annayagari Shri Sai Prathap

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received any request from the Delhi Government for granting approval for Establishment of New Transport Authority in the name of Delhi Urban Mass Transit Authority;
- (b) if so, the details thereof along with the action taken by the Government thereon;
- (c) whether there is any gap of information between the Delhi Transport Authority and Delhi Traffic Police in enforcement of provisions of Motor Vehicles Act in this regard; and
- (d) if so, the details thereof along with the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) The Government of National Capital Territory of Delhi forwarded a legislative proposal, namely, "The Delhi Urban Mass Transit Authority Bill" to the Ministry of Home Affairs for 'prior approval' of the Central Government. The objective of this Bill is to constitute an authority to be called the Delhi Urban Mass Transit Authority for the comprehensive planning development, operation, management and regulation of mass transit facilities under unified structure in the National Capital Territory of Delhi and for matters connected therewith. The draft Bill is being examined by Ministry of Home Affairs in consultation with the Government of National Capital Territory of Delhi and the Ministry of Law and Justice.

(c) & (d) The objective of the Delhi Urban Mass Transit Authority Bill is to institutionalise integration of various functions related to transport by constituting Delhi Urban Mass Transit Authority and devolving requisite authority for the responsibilities proposed to be entrusted to the Authority.